Messages from

श्री सभापति : मैं यहा समझाने के लिये नही हू। मैंने व्यवस्या दे दी है ।

श्री राजनारायण श्रीमन्, ग्रापने जो कुछ कहा है मुझे समझा दे। क्या मैं यह समझ कि ग्राप यह कह रहे है कि इस सदन मे गैर कानूनी चीजे भी रखी जा सकती हैं [?] ग्रापकी व्यवस्था यही हई कि नहीं [?]

I. A copy (English and Hindi of the Ministry of Finance Notification SO No 222(E) dated the 29th March, 1974, containing the President's order in regard to the authorisation of certain expenditure out of the Consolidated Fund of the Union territory of Pondicherry

II A statement (in English and Hindi) of the estimated receipts and expenditure of Union territory of Pondicherry for the year 1974-75

MESSAGES FROM THE LOK SABHA

1 Joint Committee on Offices of Profit

2 The Pondicherry Appropriation (Vote on Account) Bill, 1974

SECRETARY-GENERAL SIR, I have to report to the House the following messages received from the Lok Sabha signed by the Secretary-General of the Lok Sabha

(1)

"I am directed to inform Raya Sabha that Lok Sabha at its sitting held on Thursday, the 18th April 1974, adopted the following motion —

That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Sarvashri S A Khaja Mohideen and Sanda Navaya happa from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee'

I am to request that the concurrence of Rajya Sabha in the said motion, and also the num's of the members of Rajya Sabha so appointed, may be communicated to this House" (II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Pondicherry appropriation (Vote on Account) Bill, 1974, as passed by Lok Sabha at its sitting held on the 15th April, 1974

The Speaker has certified that this Bill is a Money Bill"

Sir, I lay a copy of the Bill on the Table

MR CHAIRMAN The Pondicherry— Appropriation (Vote on Account) Bill, 9174 and the debate will be taken up tomorrow

STATEMENT RE. INTERIM REPORTS OF THE NATIONAL COMMISSION ON AGRI-CULTURE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE) SIR, I beg to lay a statement on the three more Interim Reports submitted by the National Commission on Agriculture [Placed in Library See No LT]

DR RAMKRIPAL SINHA (Bihar) Sir, what about the time for discussing the Bihar issue?

MR CHAIRMAN I am considering it Please sit down

RE CORRECTION IN RAJYA SABHA BULLETTIN

श्रो रबो राय (उडीसा) सभापति महादय, एक व्यवस्था का प्रग्न है, । यह जो ग्रापका बुलेटिन है मसर्दाय समाचार भाग 2, राजनारायण जी की गिरफनारी क वारे म

श्री सभापति यह ग्रभी नही हासकता। मंग्रलाऊ नही करता ।

श्री रवी राय इसमे एक गलती है। आप सुधार दे ता ठीक होगा

MR CHAIRMAN. The procedure is that you must come to my Chamber

श्री राजनारायण क्यो[?]

श्री रबी राय सभापति महादय, यह ता एक व्यवस्था का प्रश्न है ।

श्रो सभापति नहीं ।

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